

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH  
(Virtual Hearing)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER (J)  
: Ms. ANURADHA SANJAY BHATIA – MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2023 AT 10:30 A.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CA(CAA)/7/230/AMR/2023		230	M/s Devi Aquatech Private Limited (Transferor Co-1) M/s Satya Sea Foods Private Limited (Transferor Co-2) M/s DSF Aquatech Private Limited (Transferor Co.-3) M/s Devi Fisheries Private Limited (Transferee Co)

**ORDER**

Mr. S.S. Sarat Chandra, Ld. Counsel for the Company Petitioners Present.

For hearing, list the matter on 20.11.2023.

Sd/-  
**MEMBER TECHNICAL**

Sd/-  
**MEMBER JUDICIAL**